

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No.740/1986

CENTRAL BOARD OF DAWOODI BOHRA COMMUNITY & ANR. Petitioner(s)

VERSUS

THE STATE OF MAHARASHTRA & ANR. Respondent(s)

([TO GO BEFORE FIVE HON'BLE JUDGES][FOR DIRECTIONS]

IA No. 2/2002 - INTERVENTION APPLICATION

IA No. 5/2005 - INTERVENTION/IMPLEADMENT)

WITH

Crl.A. No. 39/1991 (II-B)

Date : 20-09-2022 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE J.K. MAHESHWARIFor Petitioner(s) Mr. Sanklap Goswami, Adv.
Ms. B. Vijayalakshmi Menon, AORMr. Siddharth Bhatnagar, Sr. Adv.
Ms. Manik Karanjawala, Adv./AOR
Ms. Nandini Gore, Adv.
Mr. Jatin Mongia, Adv.
Ms. Tahira Karanjawala, Adv.
Mr. Arjun Sharma, Adv.
Ms. Neha Khandelwal, Adv.
Mr. Karanveer Singh Anand, Adv.
Mr. Ritwik Mohapatra, Adv.
Ms. Pracheta Kar, Adv.
Mr. Aditya Sidhra, Adv.
Mr. Nadeem Afroz, Adv.
M/S. Karanjawala & Co., AORFor Respondent(s) Mr. Tushar Mehta, Solicitor General
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Mr. Bharat Bagla, Adv.

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Mr. D. P. Mohanty, Adv.
Mr. Juzer Shakir, Adv.
Mr. Abeezer Faizullabhoy, Adv.
Mr. Murtaza Kachwalla, Adv.
Ms. Rashi Gupta, Adv.
Ms. Sonal Gupta, Adv.
Mr. Prateek Khandelwal, Adv.
Mr. Manu Bajaj, Adv.
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Mr. Moinuddin Algaus Shaikh, Adv.
Mr. Mustafa Maimoon, Adv.
M/s. Parekh & Co., AOR
Mr. Sandeep Narain, Adv.
Ms. Kanak Malik, Adv.
M/S. S. Narain & Co., AOR

Ms. Deepanwita Priyanka, AOR

UPON hearing the counsel the Court made the following
O R D E R

We have heard learned senior counsel for parties for sometime and it appears that we will have to address the issues raised.

Learned senior counsel for parties will file a short synopsis running into not more than three pages each by 30th September, 2022.

List on 11th October, 2022 as requested by the learned senior counsels.

(RASHMI DHYANI PANT)
COURT MASTER

(POONAM VAID)
COURT MASTER